

the Centre in September, 1986. Subsequently, a team comprising officials from our Ministry, HUDCO, T.C.P.O., C.P.H.O. and C.P.W.D. went there to make a deep study of the schemes. In the meantime, we have already released Rs. 5 crores as ways and means and we will grant another Rs. 5 crores to the Maharashtra Government as part of Central assistance during the current financial year.

So far as the schemes are concerned, I can give the details if hon. Shri Dighe wants to have them.

[English]

SHRI SHARAD DIGHE : My question was whether you have accepted, broadly, all these schemes or not? For example, there is the Dharavi Development Scheme costing Rs. 37 crores. The Slum upgradation Scheme requires Rs. 22 crores and the Urban Renewal and Re-construction Scheme requires Rs. 41 crores. All these schemes have been accepted by the Government or not?

SHRI MURLI DEORA : He wants to know whether, in principle, these schemes have been accepted or not?

[Translation]

SHRI DALBIR SINGH : Sir, the schemes are under scrutiny. The final proposals sent by Maharashtra Government recently on 29.1.87, are also being scrutinised. We have accepted and shown the amount Categorywise. We are also looking into the details which have been sent by the State Government. We are prepared to release the entire amount of funds that we are having from 1987 to 1990 under the 7th Plan. We will release the grant from time to time depending on the reports of the State Government.

[English]

SHRI SHARAD DIGHE : There is some propoganda by the Opposition that ultimately you are not going to give Rs. 100 crores. At the rate of Rs 5 crores per year, it will take very long time. Therefore, I would like the Government to consider giving in advance the Rs. 100 crores to the

Maharashtra Government and not to pay after implementation of the schemes. Will the Government consider this proposal?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : I can assure the hon. Member that we will give the Rs. 100 crores grant which the Prime Minister has announced at the Centenary Year of the Congress Party and we will give the money to the Government of Maharashtra. They have given their proposals about all their schemes. We are considering those proposals and they are under scrutiny. But we will give them the money which we have promised to them. We have received their proposals also. It is not as Mr Dighe is saying that we have given them only Rs. 5 crores. We have given them Rs. 5 crores. We have asked for Rs. 11 crores for the current year and we have asked for Rs. 5 crores in the Supplementary grants. In the next year, we will give them more money. (Interruptions) It is for the Seventh Five Year Plan. I can assure the hon. Member that within the Seventh Five Year Plan, we will give the money.

SHRI ANOOPCHAND SHAH : I would like to know the specific answer from the hon. Minister as to whether the Central Government is going to release the money before the Maharashtra Government spends or the Central Government will release this grant after their spending the money.

SHRIMATI MOHSINA KIDWAI : How could it be possible to give the money without any proposals or without any scheme?

[Translation]

Cities Selected for World Bank Assistance

*68 SHRI DILEEP SINGH BHURIA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the names of cities selected for inclusion in the operational area of World Bank during the Seventh Five Year Plan; and

(b) the amount of financial assistance being provided thereunder to the cities in Madhya Pradesh ?

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT

(SHRI DALBIR SINGH) : (a) The statement is given below.

(b) The Madhya Pradesh Urban Development Project was negotiated in 1983. Under this project, 10 cities in Madhya Pradesh will be covered and the total approved outlay under the project is 50.10 million US dollars.

Statement

Names of Cities Selected for Inclusion under the World Bank Projects During the 7th Five Year Plan.

State		Towns
1.	Maharashtra (Bombay III Water Supply and Sewerage Project approved on 16.12.86.)	Bombay
2.	Gujarat (Gujarat Urban Development Project approved on 15.4.86)	Ahmedabad Surat Vadodara Kajkot Jamnagar
3.	Kerala (Kerala Water Supply and Sanitation Project approved on 24.9.85)	Water supply in Quilon Municipality and provision of Low cost Sanitation in Attingal, Badagara, Kasurgod, Mavelikara, Muvat-tupuzha, Ponnani, Punalur, Shoranur, Trichur and selected rural areas.
4.	Uttar Pradesh (UP Urban Development and Water Supply project negotiated. The agreement is however still to be signed).	Group 'A' Towns : Kanpur Agra Varanasi Allahabad Lucknow Group 'B' Towns : Eareilly Gorakhpur Moradabad Aligarh Saharanpur Ghaziabad Group 'C' Towns : Shaktinagar (located near coalfields power stations in Mirzapur district). Group 'D' Towns : are to be selected for low cost sanitation from UNDP/TAG feasibility studies.

[Translation]

SHRI DILEEP SINGH BHURIA (Jhabua) : Mr. Deputy Speaker, Sir, the hon. Minister in his reply has said that negotiations have been going on with the State Government since 1983. Three years have passed since the negotiations had started. When will the negotiations be completed? What are the names of the cities which have been included under the operational area of the World Bank and what is the amount of financial assistance being provided for the development of each city and on which projects? I want to know from which date, would this project be implemented?

SHRI DALBIR SINGH : Mr. Deputy Speaker, Sir, 100 cities have been selected from Madhya Pradesh. First we selected 6 cities which included Indore, Dewas, Ujjain, Durg, Bilai and Raipur. Later, 4 more cities were taken up namely Ratlam, Khandwa, Shahdol and Sagar. These 4 cities have been included very recently.

SHRI MOOL CHAND DAGA : So many cities have been taken from Madhya Pradesh and none from Rajasthan.

SHRI DALBIR SINGH : The first 6 cities will be getting a loan of 24.1 million U. S. dollars. This amount will be distributed among all the cities. On the 18th of last month, a Secretary level meeting was held for this purpose, and we are requesting the State Government to accelerate the pace of work so that we could complete the scheme at the earliest.

SHRI DILEEP SINGH BHURIA : Mr. Deputy Speaker, Sir, the hon. Minister in his reply to part (b) of the question has said that Projects have been approved in Maharashtra, in Gujarat in 1986, and in Kerala it was approved in 1985; but the date of approval of the projects in Uttar Pradesh has not been mentioned. I would like to know about the time by which these projects which have been launched with the assistance of the World Bank would be completed and whether this funding is in the form of 100 per cent loan or is some portion of this amount in the form of grants?

SHRI DALBIR SINGH : The Madhya Pradesh Project with an outlay of 50.10 million dollars was approved in 1983 and it is expected to be completed by 1989. The State Government has delayed it by 1 to 1½ years, but it is our endeavour to complete the project as early as possible.

So far as Maharashtra or other states are concerned, World Bank schemes have already been launched with regard to Madras, Calcutta and Bombay as well.

[English]

SHRI AJOY BISWAS : You know, Sir, the north-eastern region is a backward one. I want to know from the hon. Minister how many towns of the north eastern region will be covered in the operational area of the World Bank?

[Translation]

SHRI DALBIR SINGH : The schemes which have been covered under the World Bank Project are Calcutta Urban Development Project, Calcutta Urban Transport Project, Madras Urban Transport Project, Tamilnadu Urban Transport Project, Bombay Urban Transport Project, Bombay Water Supply; the water supply projects of Kanpur; Madras, Gujarat and Rajasthan.

[English]

SHRI AMAL DAITA : He could have said 'nothing at all'. That would have been a very simple answer.

(Interruptions)

[Translation]

SHRI DALBIR SINGH : You have asked about North-eastern region, if you ask some specific question, then it will definitely be answered. As it is, detailed information has already been provided.

[English]

SHRI ARVIND NETAM : I want to know from the hon. Minister what are the criteria for selection of these towns for World Bank assistance?

[*Translation*]

SHRI DALBIR SINGH : Some representatives from the world bank, some from the concerned State Government and some officials from our Ministry give their suggestions on the subject. The State Government suggests as to which cities are in greater need of development and should be included in the operational area of the world bank. In Madhya Pradesh, these 10 cities had more problems and hence their names were suggested.

SHRI MANIKRAO HODLYA GAVIT: I want to know from the hon. Minister the number of cities in Maharashtra which would be benefited by this scheme?

SHRI DALBIR SINGH : I had said earlier also that several cities had been covered under this scheme. We are requesting the State Government to send its proposals. The Government of Himachal Pradesh has also sent some proposals, and some cities from that state will also be included in this project.

[*English*]

Drought Affected States

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*69 **SHRI S. G. GHOLAP :**
SHRI M. RAGHUMA REDDY :

Will the Minister of AGRICULTURE be pleased to state :

(a) the States affected by drought;

(b) which of the districts are most severely affected ;

(c) the extent of loss suffered, State-wise ;

(d) the assessment made by the Central teams which visited those States ; and

(e) the quantum and pattern of the financial assistance given to each one of the States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (e). A Statement is laid on the Table of the Sabha.

Statement

(a) to (c). State-wise information on the extent of damages caused due to drought during the post-monsoon period of 1986 is given vide Annexure I. The names of the districts affected in varying degrees during this period are given vide Annexure II.

(d) and (e). The present pattern of financing relief expenditure is based on the recommendations of the 8th Finance Commission and Government decisions thereon. On the basis of the reports of the Central Teams which visit the drought affected States to make an assessment of the situation and the recommendations of the High Level Committee on Relief, ceilings of expenditure are approved for these States. State-wise details of the ceilings of expenditure approved during post-monsoon period of 1986-87 are given vide Annexure III.

Annexure-I

Damages Due to Drought

(Provisional)

S. No.	State/U. T.	Districts Affected	Cropped Area Affected (in lakh ha)	Population Affected (in lakh)	Cattle Affected (in lakh)
1	2	3	4	5	6
1.	Andhra Pradesh	14	11.00	33.33@	N. R.
2.	Assam	16	5.58	20.00	10.99